

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 237**  
TO BE ANSWERED ON 02.02.2026

**Funding and Monitoring of Solid Waste Management**

237. SHRI RAJU BISTA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the role of Central Pollution Control Board in monitoring Municipal Solid Waste related pollution, if any;
- (b) the details of Incineration-based Waste to Energy Plants initiative along with requirements and parameters;
- (c) the details of share of funds provided by the Central Government towards various solid waste management programmes, if any, State/UT-wise; and
- (d) the details of any Centrally funded Solid Waste Management programme in the districts of Darjeeling and Kalimpong?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

**(a):** As per Solid Waste Management Rules, 2016, Central Pollution Control Board has been inter alia mandated to co-ordinate with the State Pollution Control Boards and the Pollution Control Committees for implementation of these rules and adherence to the prescribed standards by local authorities. The Central Pollution Control Board is also mandated to formulate the standards for ground water, ambient air, noise pollution, leachate in respect of all solid waste processing and disposal facilities and also review environmental standards and norms prescribed for solid waste processing facilities or treatment technologies and update them as and when required. The Central Pollution Control Board has also issued guidelines and Directions under Section 5 of the Environment (Protection) Act, 1986 for effective implementation of the rules, as required.

**(b) :** The Solid Waste Management Rules, 2016, have a separate provision with respect to the criteria for waste to energy process. Schedule II of the Solid Waste Management Rules, 2016, prescribes standards of processing and treatment of solid waste including standards for emission from incinerators / thermal technologies in solid waste treatment and disposal facilities. CPCB has also prepared a report entitled "Selection Criteria for waste Processing technologies" which includes various available technologies for waste processing & their criteria, criteria for incineration & key considerations for operation of incinerator & waste to Energy initiatives. As per available information, there are twenty one operational Waste to Energy Plants in the country.

**(c) & (d):** Under SWM component of SBM-U, Central assistance is provided for setting up waste processing facilities to manage dry and wet municipal waste. For management of dry waste, Material Recovery Facilities (MRFs), Refused Derived Fuel (RDF) processing facilities, waste to electricity (WtE) plants can be established under SBM-U 2.0. Details of State-wise fund allocation for solid waste management including West Bengal under SBM-U 2.0 is at Annexure. The details of all projects under SBM-U reported by States/UTs are available on the portal of SBM-U maintained by Ministry of Housing and Urban Affairs, Government of India (<https://sbmurban.org/swachh-bharat-mission-progress>).

## State/ UT wise allocation under SBM-U 2.0

(₹ in Crores)

S. No.	State/UT	Mission Allocation under SWM component of SBM-U 2.0
1	A&N Islands	5.50
2	Andhra Pradesh	458.10
3	Arunachal Pradesh	33.20
4	Assam	118.30
5	Bihar	341.10
6	Chandigarh	28.50
7	Chhattisgarh	200.10
8	Dadra & Nagar Haveli and Daman & Diu	4.80
9	Delhi	1152.60
10	Goa	12.30
11	Gujarat	701.40
12	Haryana	226.90
13	Himachal Pradesh	36.50
14	Jammu & Kashmir	131.70
15	Jharkhand	174.90
16	Karnataka	709.30
17	Kerala	205.80
18	Ladakh	19.00
19	Madhya Pradesh	617.50
20	Maharashtra	1438.10
21	Manipur	23.90
22	Meghalaya	16.80
23	Mizoram	22.20
24	Nagaland	38.54
25	Odisha	209.80
25	Puducherry	46.18
27	Punjab	294.20
28	Rajasthan	541.80
29	Sikkim	6.20
30	Tamil Nadu	807.40
31	Telangana	381.90
32	Tripura	23.00
33	Uttar Pradesh	1235.90
34	Uttarakhand	89.00
35	West Bengal	577.70
	<b>Total</b>	<b>10930.12</b>

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